

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) NO. 365/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Eastern Electrodes & Coke Pvt Ltd -Vs- J & C Ferro Alloys (P) Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MEENAKSHI MANOT  
ADY }  
2. ABHISHEK JAIN  
ADY }  
} FOR THE  
} OPERATIONAL  
} CREDITOR  
} ORDER

Abhishek Jain  
12.07.2017.

Ld. Counsels for the petitioner informed that notice has been served on the Corporate Debtor and affidavit of service of summons will be filed by tomorrow.

List the matter on 26/07/217 for admission.

(Vijai Pratap Singh)  
Member (J)